

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 76 and 82 of 2013**

**Dated : 6<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal Nos. 76 of 2013**

**Assam Power Distribution Co. Ltd. ... Appellant(s)  
Versus  
Assam Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Manu Seshadri  
Ms. Deepti Sarin for R-2  
Mr. Heshu Kayina for R-1

**Appeal Nos. 82 of 2013**

**Eastern India Power Tech Ltd. ... Appellant(s)  
Versus  
Assam Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri  
Ms. Deepti Sarin

Counsel for the Respondent(s) : Mr. Heshu Kayina for R-1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

Contd.....2.

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**ORDER**

Learned counsel for the parties seeks some more time to file the written submissions. One more opportunity is given to them to file the written submissions by 17.02.2014.

Post the matter for Reporting Compliance on **18<sup>th</sup> February, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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